

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2141
ANSWERED ON:14.12.2004
REMOVAL OF JHUGGIES IN DELHI
Thummar Shri Virjibhai

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has any plan to remove jhuggies from Delhi;
- (b) if so, whether there is any scheme to rehabilitate the residents of Jhuggies;
- (c) if so, the time by which these jhuggies are likely to be removed area-wise with the place of their resettlement; and
- (d) the details regarding possible programme, date-wise?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a)to(d): Government of NCT of Delhi has adopted the following strategy in regard to jhuggi dwellers:

(i) Where jhuggi dwellers are residing before 31.12.98 on land urgently required by the land owning agency for the execution of a public purpose project, these jhuggi dwellers are relocated elsewhere.

(ii) In-situ upgradation of jhuggi clusters is resorted to where the land owning agency does not need land in foreseeable future and gives No Objection Certificate to the effect at such clusters may be upgraded,

(iii) Civic amenities like water supply, street lighting, roads, storm water drains, etc. are provided in JJ clusters, which do not fall in categories

(i) and
(ii) above.

Relocation of jhuggi dwellers is primarily done by Slum & JJ Department (MCD). DDA also relocates squatters from its land. Relocation of those jhuggi clusters is undertaken by Slum & JJ Department for which requests are made by the land owning agencies and payment of relocation charges are made. Relocation of jhuggi dwellers is also dependent on the availability of relocation plots etc.